

and Employees Union of NAFED. The Committee has also been authorised to take evidence and to seek clarifications from the Chairman and others, if necessary, and submit its report at the earliest. After the committee has examined the papers and collected facts, the matter will be considered by the Board of Directors for taking a decision.

(c) The question does not arise.

(d) The Government are awaiting the decision of the Board in this regard.

### Strike by Cane-growing Peasants of Bihar

6705. SHRI CHITTA BASU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the fact that the Cane-growing peasants of Bihar went on a strike with effect from 21 December, 1981 demanding the fixing of cane-price at Rs. 35 per quintal and immediate payment of about Rs. one crore as arrears due to the cane growers ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI) : (a) and (b). A Statement is attached.

### Statement

According to a report received from the Government of Bihar, the cane growers started an agitation, on 21-12-1981, demanding a price of Rs. 35.00 per quintal for their cane and the payment of cane price arrears. The State Government, in consultation with cane growers and sugar mills' representatives, fixed the cane price at Rs. 20.50 per quintal against the statutory minimum price of Rs. 13.00 per quintal linked to 8.5%.

Since the cane price had been fixed by the State Government after taking into account all the factors governing sugarcane cultivation and the sugar industry existing at that time, they did not consider it necessary to increase the price beyond Rs. 20.50 per quintal.

2. The total cane price arrears, as on 28-2-1982, were Rs. 81.02 lakhs out of which Rs. 13.03 lakhs were outstanding against the private sugar mills, Rs. 15.04 lakhs against the units of the Bihar State Sugar Corporation and the remaining amount of Rs. 52.95 lakhs was the pre-take over liability outstanding against the Motipur Sugar Factory which has been taken over under the Industries (Development and Regulation) Act, 1951. The State Government are making efforts to have the cane price arrears cleared at the earliest.

### Loans sanctioned by SDFC for Fishing Companies

6707. SHRI DAULATSINHJI JADEJA :

SHRI MOHAN LAL PATBL :

Will the Minister of AGRICULTURE be pleased to state :

(a) the name and loans sanctioned for fishing companies by SDFC since 1976;

(b) whether any trawlers financed by SDFC after 1976 have reached India;

(c) the full details of such companies and number and source of trawlers; and

(d) the funds released by Shipping Development Fund Committee for such Companies ?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : (a) Statement-I is attached.

(b) to (d). Statement-II is attached.

**Statement-I**

*Statement showing the names and loans sanctioned for Fishing Companies by SDFC since 1976*

Sl. No.	Name of the Company	In Rupees Loan Sanctioned
1.	Phoenix India Marine Pvt. Ltd.	30,07,303.70
2.	Sreenivasa Sea Foods Pvt. Ltd.	30,07,303.70
3.	Vani Marine Pvt. Ltd.	30,07,303.70
4.	Acqua Food Products Pvt. Ltd.	30,07,303.70
5.	Pron Magnate Pvt. Ltd.	30,07,303.70
6.	Marine Fisheries Pvt. Ltd.	30,07,303.70
7.	A.P. Fisheries Corporation	30,99,000.00
8.	Kerala Fisheries Corporation	30,88,000.00
9.	Tamil Nadu Fisheries Corporation	29,90,000.00
10.	West Coast Marines	60,68,700.00
11.	Marshall Sea Food Pvt. Ltd.	121,37,400.00
12.	Yamuna Sea Foods (P) Ltd.	121,37,400.00
13.	Uni Marine Pvt. Ltd.	121,37,400.00
14.	Suraj Fisheries Pvt. Ltd.	121,37,400.00
15.	Raj International	122,30,000.00
16.	Prakash Marine Pvt. Ltd.	85,00,000.00
17.	Saphire Fisheries Pvt. Ltd.	30,00,000.00
18.	Southern Cold Storage Pvt. Ltd.	85,00,000.00
19.	Sancheti Sea Food Products Ltd.	89,24,000.00
20.	Circar Sea Food Product Ltd.	40,50,000.00
21.	Coromandal Export & Import (P) Ltd.	40,50,000.00
22.	Satyasai Marines Pvt. Ltd.	120,00,000.00
23.	Rochester Fisheries (P) Ltd.	41,50,000.00
24.	Pondy Sea Foods (P) Ltd.	40,50,000.00
25.	Kaushalliya Fishing Co. (P) Ltd.	45,00,000.00
26.	Arya Fisheries Pvt. Ltd.	42,50,000.00
27.	Sea Garden Pvt. Ltd.	85,00,000.00
28.	Coastal Trawlers Pvt. Ltd.	128,59,600.00
29.	Taj Bajina Food Processors Ltd.	450,00,000.00
30.	Coromandel Sea Foods Pvt. Ltd.	85,00,000.00
31.	Khemka Exports (P) Ltd.	115,00,000.00
32.	SBS Marines Exports (P) Ltd.	120,00,000.00
33.	Sri Vijay Sagar Foods (P) Ltd.	60,00,000.00
34.	Blue Diamond Marine Products Ltd.	42,76,000.00
35.	Artina Fishing Co. (P) Ltd.	45,00,000.00
36.	Oceanic Enterprises & Dev. (P) Ltd.	42,76,000.00
37.	Santokh Sons Marine Enterprises (P) Ltd.	42,76,000.00
38.	Coromandal Marine Pvt. Ltd.	42,76,000.00
39.	Vikram Fisheries Pvt. Ltd.	30,70,000.00
40.	Kathiawar Industries Ltd.	27,54,000.00
41.	Western Craft Fishing Pvt. Ltd.	27,54,000.00
42.	Marine Synergetics (P) Ltd.	60,51,000.00
43.	Blue Ocean Marine Pvt. Ltd.	81,00,000.00
44.	Jalapushpa Sea Foods Pvt. Ltd.	120,00,000.00
45.	Great Asiatic Lines Ltd.	150,00,000.00
46.	Orissa Marines Pvt. Ltd.	121,37,400.00

**Statement-II**

*Statement showing the names of companies whose trawlers have been financed by SDFC, source of trawlers and funds released by SDFC since 1976*

Name of Company	No. of trawlers financed by SDFC/Dutch Credit after 1976, which have reached India		Funds released by SDFC to such companies as on 28-2-82
	No.	Source of Trawlers	(Rs. in lakhs)
1	2	3	4
1. Phoenix India Marine Pvt. Ltd.	2	Mexico	24.90
2. Sreenivasa Sea Foods (P) Ltd.	2	„	27.64
3. Vani Marine Pvt. Ltd.	2	„	25.68
4. Pron Magnate Pvt. Ltd.	2	„	28.80
5. Marine Fisheries Pvt. Ltd.	2	„	28.05
6. A.P. Fisheries Corporation Ltd.	2	„	28.53
7. Kerala Fisheries Corpn. Ltd.	2	„	28.63
8. Tamil Nadu Fisheries Development Corporation Ltd.	2	„	25.79
9. West Coast Marines Pvt. Ltd.	1	Holland	) SDFC has not released any loans, but payment made out of the Dutch Credit made available to the government.
10. Yamuna Sea Foods Pvt. Ltd.	2	„	
11. Suraj Fisheries Pvt. Ltd.	2	„	
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Total :	21		